

**HARYANA GOVERNMENT**  
**ENVIRONMENT DEPARTMENT**

**Notification**

The 2nd May, 2011

**No. 16/26/2011-3 Env.**—In exercise of the powers conferred by Sub-rule (1) read with Sub-rule (2) of rule 8 of the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 the Governor of Haryana hereby constitutes the District Crisis Group to be the apex body in the Palwal District to deal with major chemical accidents and to provide expert guidance for handling chemical accidents and for performing functions mentioned in the said rules. The District Crisis Group shall comprise the following :—

1. Deputy Commissioner, Palwal	Chairperson
2. Assistant Director, Industrial Safety, Palwal	Member Secretary
3. General Manager, District Industries Centre, Palwal	Member
4. Fire Officer of Municipal Council, Palwal	Member
5. District Public Relation Officer, Palwal	Member
6. S.D.O. (Civil)-cum-Deputy Controller Civil Defence, Palwal	Member
7. Senior Superintendent of Police, Palwal	Member
8. Civil Surgeon, Palwal	Member
9. Executive Engineer, Municipal Council or Executive Officer, Municipal Council, Palwal	Member
10. Executive Engineer, PWD (Public Health), Palwal	Member
11. Regional Officer, Haryana State Pollution Control Board, Ballabgarh Region (Palwal)	Member
12. Deputy Director, Agriculture, Palwal	Member
13. Senior Assistant Director, Industrial Safety and Health, Faridabad	Member
Assistant Director, Industrial Safety and Health, Faridabad	Member
14. General Manager, Haryana Roadways, Palwal	Member
15. One representative of Trade Unions to be nominated by Deputy Commissioner, Palwal	Member
16. One representative of Industries to be nominated by Deputy Commissioner, Palwal	Member

**Functions of District Crisis Group**

- (a) Assist in the preparation of the district off-site emergency plan.
- (b) Review all the on-site emergency plans prepared by the occupier of Major Accident Hazards installation for the preparation of the District off-site emergency plan.
- (c) Assist the District Administration in the management of chemical accidents at a site lying within the District.
- (d) Continuously monitor every chemical accident.
- (e) Ensure Continuous information flow from the District to the Centre and State Crisis Group regarding accident situation and mitigation efforts.
- (f) Forward a report of the chemical accident within fifteen days to the State Crisis Group, and
- (g) Conduct atleast one full scale mock drill of a chemical accident at a site each year and forward a report of the strength and the weakness of the plan to the State Crisis Group.

**VIJAI VARDHAN,**  
Financial Commissioner and Principal Secretary to  
Government, Haryana, Environment Department.